

SHRI SATYASADHAN CHAKRABORTY : Sir, you should congratulate the members that the zero hour is over within five minutes.

MR. SPEAKER : I am in your hands all the time. I do what you ask.

श्री बी० डी० सिंह : आप हमारी बात सुन लिया कीजिए ।

अध्यक्ष महोदय : मैंने आपको कई दफा कहा है कि कोई भी बात दबाकर नहीं रखी जाएगी । आप जो कहेंगे उस पर डिस्कशन होगा ।

DR. SUBRAMANIAM SWAMY : You tell me how to raise the Ambedkar issue ?

अध्यक्ष महोदय : आप आइए, सलाह करते हैं । वैसे स्टेट सब्जेक्ट है ।

DR. SUBRAMANIAM SWAMY : We want your advice.

MR. SPEAKER : My advice is at your disposal.

Demands for Grants of Ministry of Steel and Mines for 1983-84

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : I beg to lay on the Table :

a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Steel and Mines for 1983-84. [Placed in Library See No. L.T.—6442/83]

Annual Report of and Reviews on the Working of Sports Good Export/Promotion Council New Delhi for 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE

(SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export/Promotion Council, New Delhi, for the year 1981—83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sports Goods/Promotion Council, New Delhi, for the year 1981-82.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T,—6443/83]

Demands for Grants of Ministry of Communications for 1983-84

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : I beg to lay on the Table :

a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Communications for 1983-84. [Placed in Library. See No. L.T.—6444/83]

Notification under the Central Excise Rules, 1944, Annual Report of the Agricultural Refinance and Development Corporation, Bombay, for the year ended 30th June 1982, Demands for Grants of Ministry of Finance for 1983-84, Demands for Grants of Parliament, Department of Parliamentary Affairs etc.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

(1) A copy of Notification No. G.S. R. 330 (E) (Hindi and English

versions) published in Gazette of India dated the 14th April, 1983 together with an explanatory memorandum making certain amendment to Notification No. 252/82-CE dated the 8th November, 1982 regarding effective rate of excise duty on fetns and rags arising out of cotton fabrics, issued under the Central Excise Rules, 1944. [Placed in Library. See No. L.T.—6445/83]

- (2) A copy of the Annual Report (Hindi and English versions) of the Agricultural Refinance and Development Corporation, Bombay, for the year ended the 30th June, 1982 along with Audited Accounts; under sub-section (2) of section 22 of the Agricultural Refinance and Development Corporation Act, 1963. [Placed in Library. See No. L.T.—6446/83]
- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Finance for 1983-84. [Placed in Library. See No. L.T.—6447/83]
- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of Parliament, Department of Parliamentary Affairs, Secretariats of the President and Vice-President and Union Public Service Commission for 1983-84. [Placed in Library. See No. L.T. 6448/83]
- (5) A copy of the Coinage (Standard Weight and Remedy of the Coins of Twenty Paise of hexagonal shape and Ten paise of eight scallops both containing Magnesium 3.5 to 4 per cent and Aluminium remainder) Rules, 1983 (Hindi and English versions) published in Notification No. S.O. 218 (E) in Gazette of India dated the 25th March, 1983, under sub-section (3) of section 21 of the Coinage Act, 1906. [Placed

in Library. See No. L.T.—6449/83]

Annual Report of and Review on the Working of the Cotton Corporation of India Ltd., Bombay, for 1981-82.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : I beg to lay on the Table :

a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the Cotton Corporation of India Limited, Bombay, for the year 1981-82.
- (2) Annual Report of the Cotton Corporation of India Limited, Bombay, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T.—6450/83]

Demands for Grants of Ministry of Education and Culture (Department of Education and Department of Culture) for 1983-84

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P K. THUNGON) : I beg to lay on the Table :

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Education and Culture (Department of Education) for 1983-84. [Placed in Library. See No. L.T. 6451/83]
- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Education and Culture (Department of Culture) for 1983-84. [Placed in Library. See No. L.T.—6452/83]